

ed excepting homes for unattached women, old and infirm persons and their dependents altogether numberin^g about 35,000. The asked for information in relation of Displaced Persons from East Bengal is being collected and will be laid on the Table of the House in due course.

EXPORT OF YARN

32. Dr. Ram Subhag Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have decided to allow export of yarn produced from foreign cotton;

(b) if so, whether Government have fixed any target for such yarn export; and

(c) if the answer to part (b) above be in the affirmative, what is the target fixed?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) to (c). It has been decided to allow export of yarn produced from foreign cotton, excepting singles yarn of counts 80s and above and folded yarn of counts 2/30s and above but below 2/60s, upto a limit of 6,000 bales for shipment by the end of June, 1952.

कपड़े की मिलों का बन्द हो जाना

३३. श्री एम० एल० द्विवेदी : क्या वाणिज्य तथा उद्योग मन्त्री यह बतलाने की कृपा करेंगे कि:

(क) मंदी के कारण कपड़े की कितनी मिलें उद्योगगतियों द्वारा बन्द कर दी गई हैं;

(ख) इन मिलों के बन्द हो जाने का कितने कर्मचारियों तथा श्रमजीवियों पर प्रभाव पड़ा है;

(ग) उक्त मिल वर्तमान विधियों के उपबन्धों के अनुसार बन्द हुई हैं या नहीं;

(घ) इन मिलों के बन्द होने के फलस्वरूप वस्त्र उत्पादन परिमाण में कितने प्रतिशत कमी होने की आशंका है;

(ङ) उत्पादन को सामान्य स्तर पर लाने के लिये सरकार द्वारा क्या कार्यवाहियाँ की जा रही हैं;

(च) क्या सरकार इन बन्द मिलों को पुनः चालू करने का प्रयत्न कर रही है; तथा

(छ) यदि हाँ, तो इस कार्य में कब तक सफलता होने की सम्भावना है ?

CLOSURE OF TEXTILE MILLS

[33. Shri M. L. Dwivedi: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of textile mills that have been closed down by the industrialists on account of the slump;

(b) the number of employees including labourers affected thereby;

(c) whether or not the mills were closed down in conformity with the provisions of the existing laws;

(d) the percentage of fall in cloth production apprehended on account of this closure of mills;

(e) the steps that are being taken by the Government to restore the production to its normal level;

(f) whether Government are taking steps to restore the working of the mills which have closed down; and

(g) if so, by what time will it be possible to achieve that end?]

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) One mill has closed totally and 7 mills have closed partially due to accumulation of stocks on account of general slump in the country.

(b) 5,058 workers.

(c) Government understand that only one mill was not closed down in conformity with the provisions of the local laws.

(d) The loss of cloth production due to closure of these mills is estimated to be 1,548,000 yards. There was, however, no fall in the total production of cloth in the country and actually the production of cloth in April 1952 was the highest recorded in any month after October 1948.

(e) In view of the reply to part (ff) of the question this does not arise. Regarding the steps taken by the Government to assist the mills to clear

their accumulated stocks, attention of the hon. Member is invited to reply given to part (d) of Starred Question No. 4 answered on 19th May 1952. In addition licences for export of coarse and medium cloth upto 31st August 1952 are being granted freely.

(f) and (g). The question is under consideration.

**COMMUNICATIONS FROM U.K. AND U.S.A.
ON KASHMIR ISSUE**

Shri K. Subrahmanyam: (a) Will the Prime Minister be pleased to make a statement with regard to the purport of the communications received from the Governments of U.S. and U.K. on the Kashmir question?

(b) Do Government propose to assure the House that the communications received from Washington and London did not propose the partition of Kashmir between India and Pakistan?

(c) If the answer to part (b) above be in the negative, will Government reassure the House that such a partition will not be acquiesced in?

The Prime Minister (Shri Jawaharlal Nehru): (a) The communications referred to by the hon. Member contain merely a friendly suggestion to the Government of India to agree to continue negotiations as recommended by Dr. Graham in the last paragraph of his latest report.

(b) The communications contain no such proposal.

(c) In view of the answer to (b), the question does not arise. The Government of India have repeatedly affirmed that the future of Jammu and Kashmir must be determined freely by the people of the State. They will acquiesce in no solution which is not acceptable to the people of Jammu and Kashmir.